

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/129(KB)2022
IA(I.B.C)/667(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Mr. Santosh Kr. Ray, Adv.] For State Bank of India
Ms. R. Sanyal, Adv.]
Ms. Zeba Khan, Adv.]

Mr. Joy Saha, Sr. Adv.] For Simplex Infrastructures Ltd.
Mr. Vishwarup Acharyya, Adv.]

ORDER

1. Ld. Senior Counsel/Counsel for the parties present.
2. IA(I.B.C)/667(KB)2024
 - a) When this IA was taken up, Ld. Counsel appearing for State Bank of India seeks short adjournment to report instructions.
 - b) At the request of Ld. Counsel for State Bank of India, post this matter on **22.04.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**